ffCOURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 55 OF 2015 & IA NO. 75 OF 2015

Dated: 24th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

GRIDCO Ltd. ...Appellant(s)

Vs.

Central Electricity Supply Utility of Odisha & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. P. C. Sen, Sr. Adv.

Mr. Udayan Verma for R-2

Mr. R. B. Sharma for R.6

Mr. Rutwik Panda for R-7

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>23.08.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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